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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 17.12.99

OA 161/97

Laxmi Nath Mathur, Head Clerk in the office ~~xxx~~ of Deputy Controller of Stores, Western Railway, Ajmer.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Dy. Controller of Stores, Western Railway, Nagra, Ajmer.

... Respondents

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CORAM:

HON'BLE MR. S. K. AGARWAL, MEMBER (J)
HON'BLE MR. N. P. NAWANI, MEMBER (A)

For the Applicant ... Mr. P. P. Mathur, proxy counsel for Mr. R. N. Mathur

For the Respondents ... -----

O R D E R

(PER HON'BLE MR. S. K. AGARWAL, JUDICIAL MEMBER)

Heard the learned counsel for the applicant on admission.

The prayer of the applicant in this case is that the respondents may be directed to restore the earlier examination conducted vide notification dated 31.7.1993 for promotion to the post of Chief Clerk and the respondents may also be directed to call the applicant for interview on the basis of seniority position in the process of selection. Applicant himself has stated that examination conducted vide notification dated 31.7.93 was cancelled and thereafter another notification was issued on 2.7.96 and in pursuance of that notification the examination has been conducted. Written test/interview was held and selection

has already been made. It is also worth mentioning that the applicant participated in the process of selection in ~~pxm~~ pursuance of both the notifications but he was declared unsuccessful in the next examination conducted in pursuance of notification dated 2.7.96. Since the earlier examination has already been cancelled and in view of the cancellation, fresh notification was issued and selection has already been made after conducting the written examination and interview. Therefore, the applicant has no case and we dismiss this OA in limine.


(N.P.NAWANI)

MEMBER (A)


(S.K.AGARWAL)

MEMBER (J)